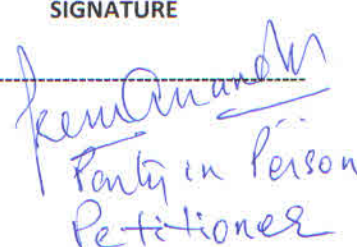



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|---------|-----------|--|
| CP 18/15 | TP 72/16 | Hearing | 397 / 398 | Prem Anand Vs Prisha Corporate Services Pvt. Ltd. & 2 Ors. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|-------------------------------|---|
| 1. | PREM ANAND 9846043210 | Party in Person Petitioner |  Party in Person Petitioner |
| 2. | R. Krishna Murthy | Counsel for R 2 & R 3 |  |

ORDER

Petitioner is present in person. His counsel is absent. For the first time petitioner is present in person, after this case is transferred from CLB. Petitioner requested time to engage the Counsel. Counsel for Respondents 2 and 3 is present. None appeared for R1 Company. Notice addressed to R1 Company is returned with endorsement "No such Company is existing". Petitioner is directed to take necessary steps. For hearing list it on 12/6/2017 and no further adjournment will be granted.


Member (J)


Member (T)